

406 Ayurveda Siddha, Unani & Homoeopathy drug samples recieved from the Consultants of AIIMS were tested for presence of steroid during the period 2000-2005 of which 104 tested positive. However, the information regarding the source, dose and schedule of these medications have not been made available for taking necessary action against those responsible for either manufacturing or dispensing of these medicines. AIIMS, New Delhi and the Zonal Centres under National Pharmaco Vigilance Programme have been asked to share this information with the Drug Controller General of India and State Drug Controllers for necessary action against the dilynquent manufacturers, dispensers.

Railway sidings to industrial units

683. SHRI RAJKUMAR DHOOT: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Government propose to encourage railway siding to industrial units for smooth movement of their products by containers;

(b) if so, the details thereof, and

(c) what are the terms and conditions for provision of railway sidings?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI R. VELU):(a) No, Sir.

(b) and (c) Do not arise.

Complaints relating to killing of sikh passengers

684. SHRI S.S. AHLUWALIA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that several complaints were filed with GRP at Danapur Junction, Patna Junction and Patna Sahib during 31st October, 1984 and 4th November, 1984 relating to looting, physically assaulting, snatching of valuables and killing of passengers belonging to Sikh community travelling in trains in the wake of assassination of then Prime Minister Indira Gandhi;

(b) the details thereof, including the names and addresses of complainants in each case;

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- (c) action taken in each complaint by concerned authorities;
- (d) whether cases were duly filed;
- (e) if so, outcome thereof; and
- (f) if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): (a) Yes, Sir. As reported, only one complaint of theft of personal belongings and assault of a Sikh passenger appears to have been filed at Government Railway Police Station/Danapur.

(b) A case no.40/84 dt. 01.11.1984 u/s 147, ^323, 379 IPC and 121 Indian Railways Act was registered by Government Railway Police Station/ Danapur against unknown persons on the basis of a complaints submitted by one Sardar Gogindra Singh, who did not mention his father's name and residential address in the complaint.

(c) The case was investigated by Government Railway Police Station/ Danapur.

(d) Yes, Sir.

(e) After investigation in to the case, Government Railway Police Station/Danapur submitted Final Report (True)-no clud vide no-404/85 dtQ25.02.1985 because of absence of any clue.

(f) Does not arise in view of reply to Part (e)

Poor sanitation at sub-urban stations

† 685. SHRI R.S. GAVAI: Will the Minister fo RAILWAYS be pleased to state:

(a) whether it is a fact that sanitation system at sub-urban railway stations in Mumbai is not adequate;

(b) whether it is also a fact that the condition of public conveniences is highly unhygienic there; and

(c) if so, the steps Government propose to take to improve the said situation?

† Original notice of the question was received in Hindi.